

National Company Law Tribunal  
Allahabad Bench  
Allahabad

117(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016.

NAME OF THE COMPANY: Shri Rajeev Kumar Singh

Vs.

M/s Dayal Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature	
1.	Anil Kumar	PCS	Petitioners.]	Anil K.	
2.	NESAR AHMED	PCS.		Petitioners	Nesar
3.	Rajni Singh				

Order dated 07.11.2016

CP No.117(ND)/2011 Rajeev Kumar Singh v Dayal Infrastructure Ltd

Heard Shri Amit Kumar CSC. The petitioners are directed to file legible copy of Paper Book within one week. List it on 16.11.2016.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 07.11.2016